

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/97/CHE/2024
NAME OF THE PETITIONER(S) : Liquidator of M/s. Sri Janardhana Credits
Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Present: Shri. M. Krishna Dath, Ld. Counsel for the Petitioner/Liquidator.

Heard.

This petition has been filed seeking dissolution of the Corporate Person M/s. Janardhana Credits Limited in voluntary liquidation.

Synopsis filed.

Arguments partly heard.

List the petition for arguments on **27.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs